

(c) whether, Agartala Municipal Committee propose to arrange for a public meeting ground at Agartala town?

The Minister of Health (Shri Karmarkar): (a) (i) Improvement of Roads.

(ii) Improvement of Markets.

(iii) Water Works.

(iv) Drainage.

(b) For improvement of Roads and Markets Rs. 2,00,000 and Rs. 56,400 respectively is likely to be spent.

Administrative approval and expenditure sanction for the Agartala Water Supply Scheme at a cost of Rs. 17.07 lakhs have been issued but technical sanction is still awaited. It is therefore not possible to indicate the amount likely to be spent during the current year.

The Agartala Drainage Scheme has not yet been finalised.

(c) No.

Housing of Railway Employees at Madras

906. **Shri Kodiyan:** Will the Minister of Railways be pleased to state:

(a) whether it has come to the notice of the Government of India that the Housing Commissioner, Madras has stopped allotment of houses to Railway personnel in Madras city; and

(b) if so, whether the Railways are making alternative arrangements for finding accommodation to their employees in Madras?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) No, as there have been no requests from the Staff for any such arrangements being made.

Training in Ware-housing

907. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a proposal to train personnel in ware-housing to be

opened in the different areas of the country;

(b) if so, the requisite qualifications laid down for the training of the candidates;

(c) the scope and course of the training; and

(d) the places of training?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir.

(b) to (d). These have not yet been determined. However, the Board of Directors of the Central Warehousing Corporation at its meeting held on the 29th July, 1957 has appointed a Committee to assess the requirements of staff for warehouses, their qualifications, etc., and for formulating a programme for their training. This Committee is expected to make its recommendations to the Board shortly.

Deraiment of Goods Wagon

908. { **Shri Nagi Reddy:**
Shri R. S. Tiwari:

Will the Minister of Railways be pleased to state:

(a) whether a goods wagon was derailed between Secunderabad-Dronachalam section on the 26th July, 1957; and

(b) whether Government have enquired into the cause of the accident?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) On 26th July, 1957 at about 18.00 hours, while No. 805 Down Goods Train was on the run, between Itkial and Manopad Stations on the Secunderabad-Dronachalam Metre Gauge Section, two wagons of the train derailed at Mile 132/19. There was no injury to any one as a result of this accident.

(b) An enquiry has been ordered into this accident and the Report is awaited.